

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 275 of 2017 (SZ)

Applicant(s)

R. Kalistas
K.R. Puram
College Road
Thoothur P.O.

Vs. Respondent(s)

The State of Tamil Nadu, rep by the
Secretary Dept. of Environment &
Forests, Fort St. George Chennai and 6
others.

Legal Practitioners for Applicant(s)

M/s C.K.M. Appaji

Legal practitioners for respondent(s)

M/s E. Manoharan for R1, R3, R6,
M/s H. Yasmeen Ali for R2 and R5

Note of the Registry	Orders of the Registrar
Order No.	Date: 16.11.2018 Applicant counsel present. No representation for respondents. For appearance of all respondents and reply of R1 to R3, R5, R6 call on 14.12.2018. <p style="text-align: right;">(Tmt. Meena Satheesh) Registrar</p>